

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 4943  
TO BE ANSWERED ON 25.03.2021**

**CATEGORISATION OF HINDU MINORITIES**

**4943. SHRIMATI MALA RAJYA LAXMI SHAH:  
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) the details of Hindus being fewer vis-a-vis total population of the respective States, State-wise;
- (b) whether the Government proposes to categories them as minorities and extend the benefits to them as available to minorities; and
- (c) if so, the details thereof and if not, the reasons therefor?

**A N S W E R**

**MINISTER OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

(a): Office of the Registrar General of India has informed that the State-wise Census 2011 Total and Religion-wise Population is available at the following link:

[https://censusindia.gov.in/2011census/Religion\\_pca/RL-0000.xlsx](https://censusindia.gov.in/2011census/Religion_pca/RL-0000.xlsx)

(b) & (c): The Central Government notifies a community as minority in the context of India as a whole, and not for individual State. The issue of declaring any community as a minority with in a State comes under the purview of the State concerned.

\*\*\*\*\*